1	2	3	4
26.	Union Territory of Andaman	1	8
	and Nicobar Islands		
27.	Union Territory of Chandigarh	1	30
28.	NCT of Delhi	2	60
29.	Union Territory of Puducherry	1	30
	TOTAL	398	12608

## Full maternity benefits under PMMVY

- 589. SHRI HUSAIN DALWAI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:
- (a) the number of eligible women beneficiaries yet to receive full maternity benefits of ₹ 6,000 under the Pradhan Mantri Matru Vandana Yojana (PMMVY), since 2017, State-wise;
- (b) whether, under the National Food Security Act (NFSA), every pregnant and lactating mother is entitled to maternity benefits of ₹ 6,000, except those already receiving similar benefits as a Government employee or under other laws and PMMVY provides ₹ 5,000 per child, and restricts it to first living child;
  - (c) if so, whether it is in violation of NFSA; and
  - (d) if so, the steps taken to bring PMMVY in line with NFSA?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) The State/UT-wise details of estimated number of beneficiaries (till 31.12.2018) to be covered and estimated number of beneficiaries who are yet to receive any instalment under the Pradhan Mantri Matru Vandana Yojana (PMMVY) are given in the Statement (*See* below) .

(b) and (c) The National Food Security Act, 2013 (NFSA) provides for maternity benefit of not less than rupees six thousand, in such instalments as may be prescribed by the Central Government to every Pregnant Women and Lactating Mothers (PW&LM), except those who are in regular employment with the Central Government or State Government or Public Sector Undertaking or those who are in receipt of similar benefits under any law for the time being in force.

Under PMMVY, maternity benefit of ₹ 5,000/- is provided in three installments to eligible Pregnant Women and Lactating Mothers (PW&LM) during the period of

pregnancy and lactation. The eligible beneficiary also receives the remaining cash incentive as per approved norms towards maternity benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a woman gets ₹ 6,000/-.

## (d) Does not arise.

## Statement

State/UT-wise details of estimated number of beneficiaries (till 31.12.2018) to be covered and estimated number of beneficiaries who are yet to receive any installment under the Pradhan Mantri Matru Vandana

Yojana (PMMVY) (as on 31.12.2018)

Sl.	State/UT	Estimated number	Number of
No.			beneficiaries who are
		31.12.2018	yet to receive any
			installment
1	2	3	4
1.	Andaman and Nicobar Islands	3,250	601
2.	Andhra Pradesh	3,61,134	0*
3.	Arunachal Pradesh	11,816	8,725
4.	Assam	2,66,476	1,89,363
5.	Bihar	8,88,946	6,95,043
6.	Chandigarh	9,012	24
7.	Chhattisgarh	2,18,140	56,397
8.	Dadra and Nagar Haveli	2,936	84
9.	Daman and Diu	2,078	822
10.	Delhi	1,43,358	81,724
11.	Goa	12,456	5,410
12.	Gujarat	5,16,118	2,31,508
13.	Haryana	2,16,486	30,549
14.	Himachal Pradesh	58,620	0*
15.	Jammu and Kashmir	1,07,096	54,660
16.	Jharkhand	2,81,698	1,18,799
17.	Karnataka	5,21,718	1,70,851
18.	Kerala	2,85,268	90,809

[7 February, 2019]

Unstarred Questions

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Written Answers to

## Funds under schemes of Ministry to Andhra Pradesh

590. SHRIMATI THOTA SEETHARAMA LAKSHMI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of funds allocated and released under various schemes of the Ministry to Andhra Pradesh during the last three years;
  - (b) the details of funds yet to be released; and
  - (c) by when these funds would be released to the State?

<sup>\*</sup> The States have paid more than the estimated number of beneficiaries. However, there may be some left over beneficiaries yet to apply and receive maternity benefits under PMMVY.